

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1383**  
ANSWERED ON 9<sup>TH</sup> MARCH, 2017

**SPEED GOVERNORS**

1383. SHRI P.K. BIJU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes that speed governors would be made mandatory in all public transport;
- (b) if so, the details thereof;
- (c) whether there is any proposal to increase the speed limits on National Highways for all vehicles; and
- (d) if so, the details thereof?

**ANSWER**  
THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) & (b) Government had issued G.S.R. Notification 290(E) dated 15<sup>th</sup> April, 2015, making it mandatory for all transport vehicles to be equipped with speed limiting device/speed governor by 1<sup>st</sup> October, 2015.

(c) & (d) No, Madam.

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